

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION No.124
ANSWERED ON 04.12.2024

FUNDS UNDER PM-SGMBY

* 124 SHRI SURESH KUMAR SHETKAR
SHRI EATALA RAJENDER

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether an allocation of ten thousand crore rupees has been made during the current financial year for Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) which aims at providing subsidised rooftop solar installations to one crore households and the Yojana offers 300 units of free electricity;

(b) if so, the details thereof along with the registrations completed under this Yojana till now, State-wise including Kerala, Andhra Pradesh, Telangana and Chhattisgarh; and

(c) the details of present status of the Yojana along with the funds sanctioned/spent there under till now, State-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY
(SHRI PRALHAD JOSHI)

(a) to (c) A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 124 to be answered on 04.12.2024 regarding “Funds under PM-SGMBY” by Shri Suresh Kumar Shetkar and Shri Eatata Rajender

(a) to (c) The PM Surya Ghar: Muft Bujli Yojana aims to increase the share of solar rooftop capacity and empower residential households to generate their own electricity. The scheme targets to achieve rooftop solar installations in 1 crore households in residential sector by FY 2026-27 with an outlay of Rs 75,021 crore.

A financial outlay of Rs 9600 crore has been allocated at Revised Estimate stage during the year 2024-25 for the scheme.

On the National Portal of the scheme, a total of 1.45 crore registrations, 26.49 lakh applications have been reported received and the rooftop solar installations under the scheme have benefitted 6.38 lakh households till 28.11.2024. Further, an amount of Rs 2864.82 crore has been released as CFA to consumers benefitted under the scheme. The State/UT wise detail including the states of Kerala, Andhra Pradesh, Telangana and Chhattisgarh, is given at **Annexure**.

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No. 124 to be answered on 04.12.2024 regarding “Funds under PM-SGMBY”

State/UT wise detail of Registrations, Applications, HHs benefitted and CFA released under the PM-SGMBY

(As on 28-11-2024)

S. No.	State	Registration (Nos.)	Application (Nos.)	HHs benefitted (Nos.)	CFA released (Rs. in Crores)
1	Andhra Pradesh	635,849	74,669	6,826	23.21
2	Arunachal Pradesh	1,198	84	-	-
3	Assam	1,735,032	266,898	2,904	13.22
4	Bihar	932,704	53,506	2,325	9.32
5	Chhattisgarh	230,965	26,170	784	2.21
6	Goa	10,382	4,179	337	1.31
7	Gujarat	1,195,072	315,458	287,814	1,348.69
8	Haryana	435,772	147,844	14,291	45.53
9	Himachal Pradesh	152,700	3,913	430	1.38
10	Jammu And Kashmir	288,873	8,514	333	1.08
11	Jharkhand	251,006	5,930	72	0.16
12	Karnataka	507,749	110,680	5,139	18.71
13	Kerala	248,521	87,432	52,993	283.72
14	Madhya Pradesh	527,835	43,789	18,542	108.53
15	Maharashtra	1,605,348	485,397	127,361	454.74
16	Manipur	2,559	546	64	0.33
17	Meghalaya	7,875	1,444	14	0.06
18	Mizoram	2,989	556	52	0.15
19	Nagaland	1,191	232	6	0.02
20	Odisha	1,268,377	75,665	1,050	5.17
21	Punjab	118,014	9,730	3,586	15.81
22	Rajasthan	494,854	202,715	18,841	105.04
23	Sikkim	422	29	1	-
24	Tamil Nadu	965,642	74,851	20,299	60.99
25	Telangana	119,729	19,140	7,602	19.69
26	Tripura	9,930	979	77	0.36
27	Uttar Pradesh	2,263,643	568,676	53,801	287.21
28	Uttarakhand	147,354	26,183	9,589	51.18
29	West Bengal	355,910	25,028	249	-
30	A&N Islands	1,017	81	1	-
31	Chandigarh	4,744	920	320	0.19
32	DNH & DD	4,385	145	33	0.19
33	Ladakh	2,983	383	139	0.63
34	Lakshadweep	674	285	88	0.29
35	NCT of Delhi	23,258	6,611	1,944	3.45
36	Puducherry	19,455	974	445	2.27
	Total	14,574,011	2,649,636	638,352	2,864.82